

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 1263
TO BE ANSWERED ON- 29/07/2026

PROGRESS UNDER PMJVM

1263 SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the national progress of the Pradhan Mantri Janjatiya Vikas Mission (PMJVM), including the establishment of Van Dhan Vikas Kendras and market access for Particularly Vulnerable Tribal Groups (PVTGs);
- (b) the inclusion of PVTGs in Uttar Pradesh and the strategies employed for their upliftment, such as livelihood support programs, skill development initiatives and efforts to enhance market access for tribal products and crafts; and
- (c) the inclusion of PVTGs in Etawah's Chambal ravines in the Janjatiya Vikas Mission and the establishment of Van Dhan Vikas Kendras or tribal haat bazaars in Etawah's Chambal region?

ANSWER

MINISTER OF STATE (TRIBAL AFFAIRS)
(SHRI DURGADAS UIKEY)

(a) to (c): As a part of Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), Van Dhan Vikas Kendras (VDVKs) are set up under Pradhan Mantri Janjatiya Vikas Mission (PMJVM) scheme for supporting the livelihood activities of Particularly Vulnerable Tribal Groups (PVTGs). VDVKs are clusters of tribal Self- Help Groups (SHG) wherein the associated members are provided support for value addition of tribal products and forward market linkages through Tribal Co-operative Marketing Development Federation (TRIFED). Under the scheme, 540 PVTG VDVKs have been sanctioned so far across 18 States and Union Territories, including Uttar Pradesh, associating approximately 46,042 PVTG beneficiaries. Out of these, 5 VDVKs (all in Bijnor District) have been sanctioned in the State of Uttar Pradesh, covering 319 PVTG beneficiaries.
